

**COURT – I**  
**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No.119 of 2012**  
**& IA No.228 of 2012**

**Dated: 4<sup>th</sup> October, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Vidarbha Industries Association** **... Appellant(s)**

**Versus**

**Maharashtra State Electricity**  
**Distribution Co. Ltd. & Ors.** **....Respondent(s)**

Counsel for the Appellant (s) : Ms. R. Mekhala for  
Mr. G. Umapathy

Counsel for the Respondent(s): Mr. Abhishek Mitra for R.1  
Mr. Buddy A. Ranganadhan for R-2

**ORDER**

Ms. R. Mekhala, the learned counsel appearing on behalf of  
Mr. G. Umapathy, the learned counsel for the Appellant, seeks for  
adjournment as the learned counsel for the Appellant is not well.

Post the matter on **15.10.2012.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/mk**